NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 16/230/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Saluja Construction Company Ltd. & Ors. SECTION OF THE COMPANIES ACT: 441 [137(3)]

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Animesh, and Mr. Siddharth Yadav, Advocates for Petitioner

ORDER

Notice to the ROC returnable on 9th January, 2018. In the meantime, Ld. Counsel for the Petitioner submits that he shall also seek the permission for compounding from the prosecuting court.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

- 8-d+/

Member (J)